

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-470(ND)/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2018**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle  
Developers Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present for the Petitioner:** Mr. Kinshuk Chatterjee, Ms. Shivani and  
Mr. Akshay Goel, Advocates

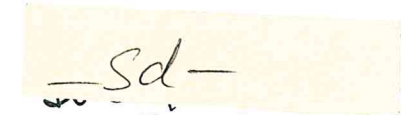
**Present for the Respondent:** None

**ORDER**

Ld. Counsel for the RP submits that the affidavit has been filed today giving the number of days in the CIR process on account of court proceedings. The said affidavit is not before us.

Renotify this case for further consideration on 18<sup>th</sup> December, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**